

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 348 OF 2017

Dated : 7th May, 2019

In the matter of:

**West Bengal Power Development Corporation Ltd.
Vs.**

West Bengal Electricity Regulatory Commission

.... **Appellant(s)**

.... **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **30.05.2019.**

PA/Court Master

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